

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:847

ANSWERED ON:28.07.2005

PURCHASE OF AEROPLANES

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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has since approved fleet purchase planes of Indian Airlines and Air India;
- (b) if so, the details thereof;
- (c) the number of planes to be purchased by each Airline;
- (d) the total financial implications involved and how the funds are to be mobilised; and
- (e) the time scheduled fixed for acquisition of planes?

Answer

- MINISTER OF STATE(INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a), (b), (c) and (d): Air India and Air India Charters Limited (AICL), a subsidiary of Air India, have submitted the following Projects for approval of the Government:

(i) for acquisition of 18x B-737-800W aircraft for induction by AICL at a total cost of Rs.4,951 crores.

(ii) for acquisition of 50 new long range aircraft viz. 8xB777-200LR, 15xB777-300ER and 27xB787-8 at a total cost of Rs.33,197 crores.

Whereas Indian Airlines submitted a Project Report for acquisition of 43 aircraft comprising of A-319, A-320 and A-321 at a total cost of Rs.10,237 crores.

The above Project Reports are under consideration of the Government.

(e): No firm time frame can be given for the above proposed acquisitions as it would take time in getting the necessary approvals.